

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO: 2384
TO BE ANSWERED ON 13TH DECEMBER, 2021/ AGRAHAYANA 22, 1943 (SAKA)**

EXCLUSIVELY LISTED COMPANIES

2384: SHRI A.K.P. CHINRAJ

Will the Minister of **FINANCE** be pleased to state:

- (a) the total number of Exclusively Listed Companies (ELCs) in terms of SEBI circular MRD/DoP/SE/Cir-36/2008 dated December 29, 2008 and related circulars (collectively referred as Exit Circulars) which are listed/registered on regional stock exchanges till date;
- (b) the total number of ELCs which provided exit to shareholders by acquiring listing on nationwide stock exchanges till date;
- (c) the total number of ELCs which stand delisted by operation of law in terms of SEBI Exit Circulars;
- (d) the total number of ELCs which provided complete exit to shareholders at fair price as per SEBI regulations by providing buy back option/ offer for sale, by promoters till date; and
- (e) the total number of ELCs which have not complied with the provisions of Minimum Public Shareholding Norms till date, where promoters have not declared their shareholding of more than 75 per cent but shareholders have complained about promoters shareholding being more than 75 per cent?

ANSWER

**SHRI PANKAJ CHAUDHRY
MINISTER OF STATE FOR FINANCE**

(a): SEBI has informed that the total number of Exclusively Listed Companies (ELC) that were transferred from Exited/Regional Stock Exchanges to dissemination board of National Stock Exchange (NSE) and Bombay Stock Exchange (BSE) (as on November 30, 2021) are 2277.

(b): SEBI has informed that the total number of ELCs which provided exit to public shareholders by acquiring listing on nationwide stock exchanges till date (as on November 30, 2021) are 346.

(c): SEBI has informed that the total number of ELCs that were delisted from their respective Regional Stock Exchanges (RSEs) is not available as RSEs were not mandated by SEBI exit circulars to report the list of companies which got delisted by operation of law to SEBI or to NSE / BSE.

(d): SEBI has informed that the total number of ELCs which provided complete exit to shareholders at fair price as per SEBI exit circulars by providing buy back option/offer for sale, by promoters till date are 429.

(e): SEBI had received complaints against 6 ELCs and 2 companies listed on non-operational Stock Exchanges alleging that those companies are non-compliant with the Minimum Public Shareholding (MPS) requirements as promoters were holding more than 75% in such companies.
